

PUBLIC NOTICE

Notice is hereby given to the public at large that my client, Mrs. Bella Rodrigues along with her husband Late Ignatius Caitan Rodrigues, is jointly holding residential premises bearing Flat No. 204 in the Building known as "Mangal Kalyan" in the Society known as "Rose-Bud Apartments Co-operative Housing Society Ltd.", situated at CTS No. Old 1662 &1663, New CTS No. 1662, Village Kestakalyan, Opp Military Camp, Santacruz (East), Mumbai 400029 along with Share Certificate No. 21, having 5 (five) fully paid up shares bearing distinctive Nos. 101 to 105 (hereinafter referred as the said Flat and the said Shares). My client, Mrs. Bella Rodrigues is now intending to transfer the said Flat and the said Shares solely in her name due to the demise of her husband Mr. Ignatius Rodrigues. Any person or persons having any right, title, interest, objection, claim or demand of any nature whatsoever, or any dispute in respect of the said Flat and the said Shares by way of sale, mortgage, inheritance, lien or otherwise, he / she / they are required to make it known in writing to the undersigned with the documentary proof substantiating his/her rights/objections/claims/details of disputes within 14 (fourteen) days from the date of this publication, failing which, the Society will proceed to complete the transfer in the name of Mrs. Bella Rodrigues as if there is/are no third party rights/objections/claims/disputes in respect of the said Flat and the said Shares and thereafter no rights/objections/claims/disputes will be entertained and shall be deemed to have been given up or waived of.

Place: Mumbai. Sd/-  
Date: 14-07-2025 Agnel V. Fernandes  
Advocate, High Court Bombay  
Sudarshan Building, Room No. 213,  
Gokhale Road (South), Dadar West,  
Mumbai 400028.  
advagnefernandes@rediffmail.com

PUBLIC NOTICE

Notice is hereby given that 1) MR. SUNIL H. NAGPAL and 2) MR. MANOJ CHATURVEDI, are the owners of All that piece and parcel of non-agricultural land bearing Plot No. 20, Survey no. 48/1/k/20, admeasuring 328 Sq. Mtrs. (3531 Sq. ft.), Akarani 17.60, lying, being and situated at Village Chatevadi, Taluka Karjat, District Raigad Maharashtra within the jurisdiction of Sub. Registrar Karjat and within the territorial limits of Panchayat Samiti Karjat, Zilla Parishad Raigad, having joint boundaries as follows: On or towards the North: Plot no 21 On or towards the South : Internal road On or towards the East: Plot no 19 and Plot no 18 On or towards the West: Plot no 22 (hereinafter referred to as the "said Property") That 1) MR. SUNIL H. NAGPAL and 2) MR. MANOJ CHATURVEDI are entering into an agreement, to sell & dispose the above said Property free from all encumbrances to my clients and if any person/s, legal heirs etc., having any claim, objection or rights, title, interest etc. by way of sale, Mou, mortgage, pledge, charge, gift, trust, inheritance, succession, possession, lease, lien, easement, attachment, license, bequest, share, maintenance, decree or order, hypothecation or any other liability/claim of whatsoever nature in the said aforesaid Property shall intimate to the undersigned with necessary supporting documentary evidence within 7 days from the publication hereof, thereafter my client(s) shall complete the formalities of purchasing the aforesaid Property, without considering claims if any received after expiry of the said notice. Dated this 14<sup>th</sup> day of July 2025

Rahul Narendra Singh  
Advocate High Court,  
Shop No.68, Powai Plaza,  
Hiranandani Gardens, Powai,  
Mumbai-400076  
Mob No: 9029551268

PUBLIC NOTICE

This is to give notice to the public at large that Smt. Ratna Jayaram Nayak is the owner of property vide Flat No. J-702, 7<sup>th</sup> Floor, adm. 784 Sq.ft, i.e. 87.43 sq.mtrs (Built up area), in society known as "Vidarbha Mahesh CHS Ltd.," situated at Kavesar, Ghodbunder Road, Thane (W) 401 615, land bearing Survey No. 193, Hissa no.1, 2, and 3, situated at Village: Kavesar, Taluka & District: Thane and in the Registration District Thane and Sub District Thane.

This is to further give notice that the chain document vide Agreement for sale dated 29.04.2008 (Reg. no.TNN-2-06423-0008) executed between M/s. Vidarbha Mahesh CHS Ltd "The Society" and Smt. Radheshri Govind Rathi and Smt. Kavita Tushar Rathi "The Purchaser", of said property was misplaced by the owner.

Any persons either having or claiming any right, title, interest or claim in the property, possession of the said Agreement for sale dated 29.04.2008 in any manner whatsoever and is having possession of said documents, is required to make the same known to the undersigned in writing within 15 days from the date of publication hereof either by hand delivery against proper written acknowledgement of the undersigned or by the Registered post A.D.

Failing which any such claim shall be deemed to be waived and/or abandoned and thereafter the transaction may be completed at any time and it is presumed that the property is free of any charge/claim / encumbrance and Bank shall proceed with the mortgage. Dated this 14<sup>th</sup> day of July, 2025

Rajesh Dubey,  
Advocate High Court,  
Office No.01, 1<sup>st</sup> Floor, Khajia Mansion, 108/110, Mint Road, Fort, Near Popular Hotel, Mumbai 400001  
(Mob. 9833162781)

IN THE HON'BLE CITY CIVIL COURT AT DINDOSHI, GOREGAON MUMBAI. CHAMBER SUMMONS NO. 737 OF 2024 IN SHORT CAUSE SUIT NO. 3089 OF 2016

1. Shri. Shyram Laxman Koli - Age: 68 Years, Occ.: Fisherman  
2. Shri. Jagannath Laxman Koli - Age: 65 Years, Occ.: Fisherman Both are an adults, Indian Inhabitants, Residing at Matru Niwas, Sundar Galli, Malwani village, Malad (West), Mumbai- 400 095

.....PLAINTIFF

V/s.

- 1) Shri Himmatbhai Trikamlal Shah - Hindu Adult, Indian Inhabitant, Residing at C/o. Rajendra Trading Company 201-B, Moti Manian, Khetwadi, Main Road, Mumbai- 400 004  
2) Shri Umesh Anupchand Gandhi - Hindu, Adult, Indian Inhabitant, Residing at C/o Rajendra Trading Company, 201-B, Moti Manian, Khetwadi, Main Road, Mumbai- 400 004  
3) M/s. Xarvir & Rambhaya Properties Pvt. Ltd. Office at Kalptaru Plaza, Chincholi Bandar Road, Malad (West), Mumbai- 400 064  
4) Shri Hasasmukh D. Rambhaya - Director of M/s. Xarvir & Rambhaya Properties Pvt. Ltd. Both No. 4 & 5, Hindu, Adults, Indian Inhabitant, Residing at Kalptaru Plaza, Chincholi Bandar Road, Malad (West), Mumbai- 400 064. ....DEFENDANTS

TAKE NOTICE that, this Hon'ble Court will be moved before the Hon'ble Judge Smt. S. S. Todkar presiding in Court Room No. 3 on 18th day of July 2025, at 11.00 a.m., in the forenoon (standart time) or soon thereafter when counsel can be heard by the counsel on part of the Plaintiff for the following orders:

(a) That this Hon'ble Court be please to allow the Plaintiff to amend/correct the name of Defendant No.3 'M/S.Xarvir & Rambhaya Properties Pvt.Ltd.' as "M/S.Rambhaya Properties Private Ltd." from the title of the Plaintiff of the Plaintiffs.

(b) That this Hon'ble Court be please to allow the Plaintiff to amend/correct the name of Directors of the Defendant No.3, i.e. by deleting the name of the Defendants No.4 & 5 and in place of them placed to allow to record the name of J/Shri. Hasasmukh Devji Rambhaya, as Defendant No.4, Shri. Bhavesh Ratilal Rambhaya as Defendant No.5 and Shri. Jigar Hasasmukh Rambhaya as Defendants No.6 in title of the plaintiff of the Plaintiff.

(c) That this Hon'ble Court be please to allow the Plaintiff to carry out consequential necessary amendments in Plaintiff of Plaintiffs as per the Schedule-I to VI hereto annexed by deleting the said Paragraphs;

(d) That this Hon'ble Court be please to condone the delay if any caused for filing the present Chamber Summons.

(e) And for such other Som further reliefs as this Hon'ble Court may deem fit and proper.

Dated this 11th day of July 2025

Sd/-

For Registrar

11th July 2025. SEAL City Civil Court Gr. Bombay

This 14th day of July 2025

MR. ROTOTAM D. THAKUR  
Advocate for the Plaintiff S

Office: B-601, Ramashray Co-op. HSG. Ltd. Bhausaheb Dandekar Marg, Palghar - Mahim Road, Behind I.C.I.C. Bank, Tal & Dist. Palghar - 401 404, High Court,

PUBLIC NOTICE

NOTICE is hereby given that I, Mr. Mohmed Aftab Abdul Gaffar Sopariwala, partner of M/s. AJANTA ESTATE, Developer of Building known as Hansraj Laxmidas Building at Building, No. 77/A/7B, Anantwadi Street, Kalbadevi, Mumbai - 400002, having our office at 111/112, Regal Palace, Tata Road No.1, Opera House, Mumbai 400004 are intending to redevelop the immovable property more particularly described in the SCHEDULE hereunder written, which is presently occupied by the following tenants/occupants, viz.

| Sr. | Room / Shop No. | Floor | User | Name of Tenant                                      | Name of Occupant                                    |
|-----|-----------------|-------|------|-----------------------------------------------------|-----------------------------------------------------|
| 1.  | Shop No.1       | GR    | NR   | Darji Bhichaand Ramji                               | KeptInAbeycance                                     |
| 2.  | Off No.2        | GR    | NR   | Rajiv Mangaram Singal                               | Rajiv Mangaram Singal                               |
| 3.  | Room No.3       | GR    | R    | Dinkar Joti Bhosale                                 | Dinkar Joti Bhosale                                 |
| 4.  | Room No.4       | GR    | R    | 'Vaishali Sunil Verulkar                            | 'Vaishali Sunil Verulkar                            |
| 5.  | Off No.5        | GR    | NR   | 'Kiranram R Sheth & Vipul R Sheth                   | KeptInAbeycance                                     |
| 6.  | Off No.6        | GR    | NR   | Amrutlal Hawabhai Chavhan & Manish Amrutlal Chauhan | Amrutlal Hawabhai Chavhan & Manish Amrutlal Chauhan |
| 7.  | Room No.7       | GR    | R    | Sopariwala Faisal Mohd Aftab                        | Sopariwala Faisal Mohd Aftab                        |
| 8.  | Room No.8       | GR    | R    | Sopariwala Junaidd Mohammed Afzal                   | Sopariwala Junaidd Mohammed Afzal                   |
| 9.  | U/S A/1         | GR    | NR   | Ramshankar Rajaram Maurya & Indrajit Sitaram Maurya | KeptInAbeycance                                     |
| 10. | U/S A/2         | GR    | NR   | PrashantRaghunath Pawar                             | KeptInAbeycance                                     |
| 11. | A-3             | GR    | NR   | Mohd Salim Abdul Sattar                             | Mohd Salim Abdul Sattar                             |
| 12. | Room No.9       | 1st   | R    | Mrs. Varsha Mukesh Kothari                          | Mrs. Varsha Mukesh Kothari                          |
| 13. | Room No.10      | 1st   | R    | Sanjay Devijibhai Bhavsar                           | Sanjay Devijibhai Bhavsar                           |
| 14. | Room No.11      | 1st   | R    | Tejaram Bhimji Choudhari                            | Tejaram Bhimji Choudhari                            |
| 15. | Room No.12      | 1st   | NR   | Bimal Kiran Kumar Shethi                            | KeptInAbeycance                                     |
| 16. | Room No.13      | 1st   | R    | Balkrishna Janu Rasal                               | Balkrishna Janu Rasal                               |
| 17. | Room No.14      | 2nd   | R    | Jeevan Shantilal Kothari                            | Jeevan Shantilal Kothari                            |
| 18. | Room No.15      | 2nd   | R    | Ramesh Thakorbhai Patel                             | Ramesh Thakorbhai Patel                             |
| 19. | Room No.16      | 2nd   | R    | Nima Suketu Patel & Dipak Pravinbhai Patel          | Nima Suketu Patel & Dipak Pravinbhai Patel          |
| 20. | Room No.17      | 3rd   | R    | Bharat Jaysing Sohoni                               | Bharat Jaysing Sohoni                               |

(2). Hansraj Laxmidas Building at Building, No. 7A, Anantwadi Street, Kalbadevi, Mumbai - 400002.

| Sr. | Room / SHOP No. | Floor | User | Name of Tenant          | Name of Occupant        |
|-----|-----------------|-------|------|-------------------------|-------------------------|
| 21  | Room No.18      | GR    | R    | Ramesh Vidyashankar Oza | Ramesh Vidyashankar Oza |
| 22  | Room No.19      | GR    | R    | Arun Hari Bhavke        | Arun Hari Bhavke        |

(3). Hansraj Laxmidas Building at Building, No - 7B, Anantwadi Street, Kalbadevi, Mumbai - 400002.

| Sr. | Room / SHOP No. | Floor | User | Name of Tenant | Name of Occupant |
|-----|-----------------|-------|------|----------------|------------------|
| 23  | Room No.20      | GR    | R    | MHADA          | MHADA            |
| 24  | Room No.21      | GR    | R    | MHADA          | MHADA            |

All persons having any right, title, interest, claim or demand to or in the aforesaid property or to rooms shops/offices/ Rooms or any part thereof including any of the tenements in the above said buildings by way of sale, exchange, mortgage, gift, trust, inheritance, possession, easement, tenancy, lease, lien, assignment, maintenance or otherwise howsoever are required to intimate the same to us in writing within 15 days hereof at 111/112, Regal Palace, Tata Road No.1, Opera House, Mumbai 400004 in default, we shall presume that there is no such outstanding claim or demand, and shall proceed to develop the said immovable properties accordingly, and any claim, right, title, interest or demand of anyone, not intimated to us as aforesaid, shall be deemed to have been waived, abandoned, given up and released.

THE SCHEDULE OF THE PROPERTY ABOVE REFERRED TO:

ALL THAT piece or parcel of plot bearing Cadastral Survey No.1774 of Bhuleshwar Division situated in the Registration sub-district and District of Mumbai City admeasuring 234.76 Sq. M. or thereabouts together with the Buildings at C.S. No. 1774 of Bhuleshwar Division. At Building, No. 77/A/7B, Anantwadi Street, Kalbadevi, Mumbai - 400002 in 'C' Ward, Consisting of Ground floor to three upper floors standing thereon.

Dated this 14th day of July, 2025

Mohmed Aftab Abdul Gaffar Sopariwala

Partner/Co-owner

For M/s. Ajanta Estate

PUBLIC NOTICE

Notice is hereby given that, Mr. Kishor Jagannath Kharat (Husband) Joint Owner of Serenity Building, C Wing, 9th Floor, Flat No - 902, Poonam garden, Near SK Stone Bus Stop, Mira Road East, Thane - 401107 Expired on 18 Sept 2024 Now Wife Smt. Shalini Kishor Kharat Joint Owner of said flat is claiming the share of the deceased and applied to the society. We hereby invite claims or objections from the heir or heirs or other claimant or claimants / objector or objectors to the transfer of the said shares and interest of the deceased member in the capital / property of the society within a period of 30 (Thirty) days from the publication of this notice with copies of such documents and other proofs in support of his/her their claims/objections for transfer of share jointly with Mr. Kishor Kharat. Khumber in the capital / property of the society. If no claims / objections are received within the period prescribed above, the society shall be free to deal with the shares and interest of the deceased member in the capital / property of the society in such manner as is provided under the bye laws of the society.

Dated on this 14th day of July 2025 at Mumbai.

Sd/-

Smt. Shalini Kishor Kharat

PUBLIC NOTICE

KNOW ALL MEN BY THESE PRESENTS that originally Mr. Rajeshwari Khuman & Mrs. Nirmala Rajesh Khuman have been lawful owner of Flat No. G-3, Bldg. No. A44, Ground Floor, New Radini Siddhi CHS. Ltd., adm. area 805 Sq. Ft. (built up area), Village: Achole, Nallasopara, Taluka - Vasai, Dist. Palghar (old Thane, which he had purchased from Builder Mr. B.R. Enterprises vide an Agreement for Sale dt. 24.10.2002, duly registered vide doc. No. Vasai-3/06462/2002 in his name. That said Mr. Rajeshwari Khuman & Mrs. Nirmala Rajesh Khuman have sold the said flat to Mr. Ganesh Chandu Balaya through State Bank of Patiala, Bandra (W) vide Sale Certificate dt. 22.11.2014, duly registered vide doc. No. Vasai-1/5161/2015 dt. 27.05.2015. That said Mr. Ganesh Chandu Balaya has sold the said flat to my clients i.e. Mr. Prant Prabhakar Gothali, Mr. Prabhakar Gothali & Mrs. Pratibha Prabhakar Gothali vide Agreement for Sale dt. 23.07.2021, duly registered vide doc. No. Vasai-3/9921/2021 dt. 30.07.2021 on ownership basis and since then my clients are in use, occupation and possession of the said Flat premises as co-owners thereof and holding Share Certificate No. 03 under Dist. No. 11 to 15 in their names and now my clients are intend to mortgage the said flat.

Any persons claiming any right or share whatsoever by way of ownership, mortgage, pledge, lien, charge, inheritance, etc. in the said flat should intimate the undersigned in writing with supporting documents in respect of his/her claim, within 7 days of publication of this Public Notice, failing which, the claim or claims if any of such person or persons will be considered to have waived and/or abandoned.

Place: Mumbai. Date: 14/07/2025

J. P. TRIPATHI (Advocate High Court)

Office: Abdul Aziz Chawl, 24, Room No.4, L.B.S. Marg, Navpada, Kurli (W), Mumbai- 400 070

.....PLAINTIFF

V/s.

1) Shri Himmatbhai Trikamlal Shah - Hindu Adult, Indian Inhabitant, Residing at C/o. Rajendra Trading Company 201-B, Moti Manian, Khetwadi, Main Road, Mumbai- 400 004

2) Shri Umesh Anupchand Gandhi - Hindu, Adult, Indian Inhabitant, Residing at C/o Rajendra Trading Company, 201-B, Moti Manian, Khetwadi, Main Road, Mumbai- 400 004

3) M/s. Xarvir & Rambhaya Properties Pvt. Ltd. Office at Kalptaru Plaza, Chincholi Bandar Road, Malad (West), Mumbai- 400 064

4) Shri Hasasmukh D. Rambhaya - Director of M/s. Xarvir & Rambhaya Properties Pvt. Ltd. Both No. 4 & 5, Hindu, Adults, Indian Inhabitant, Residing at Kalptaru Plaza, Chincholi Bandar Road, Malad (West), Mumbai- 400 064. ....DEFENDANTS

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(b) That this Hon'ble Court be please to allow the Plaintiff to amend/correct the name of Directors of the Defendant No.3, i.e. by deleting the name of the Defendants No.4 & 5 and in place of them placed to allow to record the name of J/Shri. Hasasmukh Devji Rambhaya, as Defendant No.4, Shri. Bhavesh Ratilal Rambhaya as Defendant No.5 and Shri. Jigar Hasasmukh Rambhaya as Defendants No.6 in title of the plaintiff of the Plaintiff.

(c) That this Hon'ble Court be please to allow the Plaintiff to carry out consequential necessary amendments in Plaintiff of Plaintiffs as per the Schedule-I to VI hereto annexed by deleting the said Paragraphs;

(d) That this Hon'ble Court be please to condone the delay if any caused for filing the present Chamber Summons.

(e) And for such other Som further reliefs as this Hon'ble Court may deem fit and proper.

Dated this 11th day of July 2025

Sd/-

For Registrar

11th July 2025. SEAL City Civil Court Gr. Bombay

This 14th day of July 2025

MR. ROTOTAM D. THAKUR  
Advocate for the Plaintiff S

Office: B-601, Ramashray Co-op. HSG. Ltd. Bhausaheb Dandekar Marg, Palghar - Mahim Road, Behind I.C.I.C. Bank, Tal & Dist. Palghar - 401 404, High Court,

PUBLIC NOTICE

NOTICE is hereby given that I, Mr. Mohmed Aftab Abdul Gaffar Sopariwala, partner of M/s. AJANTA ESTATE, Developer of Building known as Hansraj Laxmidas Building at Building, No. 77/A/7B, Anantwadi Street, Kalbadevi, Mumbai - 400002, having our office at 111/112, Regal Palace, Tata Road No.1, Opera House, Mumbai 400004 are intending to redevelop the immovable property more particularly described in the SCHEDULE hereunder written, which is presently occupied by the following tenants/occupants, viz.

| Sr. | Room / Shop No. | Floor | User | Name of Tenant                                      | Name of Occupant                                    |
|-----|-----------------|-------|------|-----------------------------------------------------|-----------------------------------------------------|
| 1.  | Shop No.1       | GR    | NR   | Darji Bhichaand Ramji                               | KeptInAbeycance                                     |
| 2.  | Off No.2        | GR    | NR   | Rajiv Mangaram Singal                               | Rajiv Mangaram Singal                               |
| 3.  | Room No.3       | GR    | R    | Dinkar Joti Bhosale                                 | Dinkar Joti Bhosale                                 |
| 4.  | Room No.4       | GR    | R    | 'Vaishali Sunil Verulkar                            | 'Vaishali Sunil Verulkar                            |
| 5.  | Off No.5        | GR    | NR   | 'Kiranram R Sheth & Vipul R Sheth                   | KeptInAbeycance                                     |
| 6.  | Off No.6        | GR    | NR   | Amrutlal Hawabhai Chavhan & Manish Amrutlal Chauhan | Amrutlal Hawabhai Chavhan & Manish Amrutlal Chauhan |
| 7.  | Room No.7       | GR    | R    | Sopariwala Faisal Mohd Aftab                        | Sopariwala Faisal Mohd Aftab                        |
| 8.  | Room No.8       | GR    | R    | Sopariwala Junaidd Mohammed Afzal                   | Sopariwala Junaidd Mohammed Afzal                   |
| 9.  | U/S A/1         | GR    | NR   | Ramshankar Rajaram Maurya & Indrajit Sitaram Maurya | KeptInAbeycance                                     |
| 10. | U/S A/2         | GR    | NR   | PrashantRaghunath Pawar                             | KeptInAbeycance                                     |
| 11. | A-3             | GR    | NR   | Mohd Salim Abdul Sattar                             | Mohd Salim Abdul Sattar                             |
| 12. | Room No.9       | 1st   | R    | Mrs. Varsha Mukesh Kothari                          | Mrs. Varsha Mukesh Kothari                          |
| 13. | Room No.10      | 1st   | R    | Sanjay Devijibhai Bhavsar                           | Sanjay Devijibhai Bhavsar                           |
| 14. | Room No.11      | 1st   | R    | Tejaram Bhimji Choudhari                            | Tejaram Bhimji Choudhari                            |
| 15. | Room No.12      | 1st   | NR   | Bimal Kiran Kumar Shethi                            | KeptInAbeycance                                     |
| 16. | Room No.13      | 1st   | R    | Balkrishna Janu Rasal                               | Balkrishna Janu Rasal                               |
| 17. | Room No.14      | 2nd   | R    | Jeevan Shantilal Kothari                            | Jeevan Shantilal Kothari                            |
| 18. | Room No.15      | 2nd   | R    | Ramesh Thakorbhai Patel                             | Ramesh Thakorbhai Patel                             |
| 19. | Room No.16      | 2nd   | R    | Nima Suketu Patel & Dipak Pravinbhai Patel          | Nima Suketu Patel & Dipak Pravinbhai Patel          |
| 20. | Room No.17      | 3rd   | R    | Bharat Jaysing Sohoni                               | Bharat Jaysing Sohoni                               |

(2). Hansraj Laxmidas Building at Building, No. 7A, Anantwadi Street, Kalbadevi, Mumbai - 400002.

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| 22  | Room No.19      | GR    | R    | Arun Hari Bhavke        | Arun Hari Bhavke        |

(3). Hansraj Laxmidas Building at Building, No - 7B, Anantwadi Street, Kalbadevi, Mumbai - 400002.

| Sr. | Room / SHOP No. | Floor | User | Name of Tenant | Name of Occupant |
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| 24  | Room No.21      | GR    | R    | MHADA          | MHADA            |

All persons having any right, title, interest, claim or demand to or in the aforesaid property or to rooms shops/offices/ Rooms or any part thereof including any of the tenements in the above said buildings by way of sale, exchange, mortgage, gift, trust, inheritance, possession, easement, tenancy, lease, lien, assignment, maintenance or otherwise howsoever are required to intimate the same to us in writing within 15 days hereof at 111/112, Regal Palace, Tata Road No.1, Opera House, Mumbai 400004 in default, we shall presume that there is no such outstanding claim or demand, and shall proceed to develop the said immovable properties accordingly, and any claim, right, title, interest or demand of anyone, not intimated to us as aforesaid, shall be deemed to have been waived, abandoned, given up and released.

THE SCHEDULE OF THE PROPERTY ABOVE REFERRED TO:

ALL THAT piece or parcel of plot bearing Cadastral Survey No.1774 of Bhuleshwar Division situated in the Registration sub-district and District of Mumbai City admeasuring 234.76 Sq. M. or thereabouts together with the Buildings at C.S. No. 1774 of Bhuleshwar Division. At Building, No. 77/A/7B, Anantwadi Street, Kalbadevi, Mumbai - 400002 in 'C' Ward, Consisting of Ground floor to three upper floors standing thereon.

Dated this 14th day of July, 2025

Mohmed Aftab Abdul Gaffar Sopariwala

Partner/Co-owner

For M/s. Ajanta Estate

PUBLIC NOTICE

Notice is hereby given to general public in concern, that Late MR. MUKESH LILADHAR HINDOCHA expired on 19/12/2022 at Mumbai hereinafter called (deceased) on behalf my client MR.YOGESH LILADHAR HINDOCHA And his mother SMT. LILAVANTI LILADHAR HINDOCHA being are the only legal heirs of deceased and in the life time of the deceased, he was unmarried, the undersigned Advocate hereby invites claims or objections, from other heirs or any person/s in the matter of selling of the share, right and interest of the deceased in respect of the flat bearing No. 604, in C wing Building known as AARADHYA-ONE CHSL on sixth floor, at Chembur Sector, D Pestom Sagar Chembur, Mumbai-400089 to the third party within 15 days from the publications of this Notice, with Copies of proof to support the claims/objections, or no claims/objections are received within the period prescribed above my client shall be at liberty to deal with right, share and interest of the deceased in the manner he deem fit.



Sd/-  
Mr. ARUN KUMAR PANDEY  
Flat No. 01, Tirupati Apartment  
Don Lane, Achole Road  
Nalasopara (East),  
Taluka Vasai, Dist. Palghar- 401209.  
Place: Palghar Date: 14/07/2025

NOTICE

Notice is hereby given that 150 Equity Shares bearing Certificates No. 137495, 275180, 387415, 475604 and distinctive No. 7648283-7648307, 144874500- 144874524, 581403682- 581403911, 621853194- 621853243 of face value 02/- each under folio No. 75286015 of Larsen & Toubro Ltd standing in the name of Prakash Laheja have been lost or mislaid and the undersigned has / have applied to the Company to issue duplicate certificates for the said shares. Any person who has any claim in respect of the said shares should write to our Registrar, KFIN TECHNOLOGIES LTD, Selenium Tower B, Plot 31-32, Gachibowli, Financial District, Nanakramguda, Hyderabad, Telangana- 500032 within one month from this date else the company will proceed to issue duplicate certificates. Place :Mumbai Prakash Lalchand Laheja Date: 14.07.2025 Shareholder

PUBLIC NOTICE

Notice is hereby given that the Certificate(s) for the under mentioned Equity Shares of the Company have been lost / misplaced and the holder(s) / purchaser(s) of the said Equity Shares have applied to the Company to issue duplicate Share Certificate(s). Any person who has a claim in respect of the said Shares should lodge the same with the Company at itsRegistered Office within 21 days from this date else the Company will proceed to issue duplicate certificate(s) to the aforesaid applicants without any further intimation.

| Folio No.                                | Name of the security holder | No. of Shares                                                                                                   | Distinctive No. From - To | Certificate No. |
|------------------------------------------|-----------------------------|-----------------------------------------------------------------------------------------------------------------|---------------------------|-----------------|
| 0490174                                  | SHAZIA ANVER                | 1000                                                                                                            | 208641-209640             | 191             |
| Name of the Shareholder:<br>SHAZIA ANVER |                             | Lloyds Metals and Energy Limited<br>Plot No A 1-2, MIDC Area Ghugus, Chandrapur,<br>Maharashtra, India - 442505 |                           |                 |
| Date: 27.06.2025                         |                             |                                                                                                                 |                           |                 |